

HUDCO would provide loan and subsidy to State agencies for schemes of Night Shelter for footpath dwellers and shelter upgradation for the urban poor and low cost sanitation for the liberation of scavengers in 500 towns. In addition, HUDCO is also supporting housing schemes for the victims of natural calamities, for handloom weavers, Beedi workers and working women.

(c) During 1990-91, HUDCO proposes to sanction loans to housing agencies for construction of houses for various categories as detailed below:

(Rs. in Crores)

EWS (Rural)	82.50
EWS (Urban)	82.50
LIG	137.50
MIG	137.50
HIG	110.00

Central Funds for Working Women's Hostels in Kerala

4492. SHRI P. C. THOMAS: Will the Minister of WELFARE be pleased to state:

(a) the number of Working Women's Hostels in Kerala which are funded by Union Government;

(b) the number and name of such Hostels set up in Kottayam and Ernakulam districts; and

(c) the amount allocated to Kerala for current financial year for this purpose?

THE DEPUTY MINISTER IN THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF WELFARE (SHRIMATI USHA SINHA): (a) One hundred and two Hostels have been sanctioned in Kerala.

(b) A Statement is given below.

(c) No State-wise allocation of funds for Working Women Hostels is made in advance.

All project proposals for new working women's hotels, which are received from the eligible organisations and are complete in all respects, and are duly recommended by the State Governments and Union Territory Administrations, are considered by Government for financial assistance, subject to the availability of funds.

STATEMENT

Working Women's Hostels sanctioned in Kottayam and Ernakulam Districts of Kerala

Sl. No.	Name of the Organisation	Location of Working Women's Hostels
1.	Nair Service Society, Changanacherry	Kottayam District
2.	Nazarath Ashramam, Othara, Kottayam.	—Do.—
3.	Santhi Social Welfare Mahila Samajam, Changanacherry	—Do.—
4.	Athura Seva Sangham, Kottayam.	—Do.—
5.	Pavithra Social Service Society, Karukkachal, Kottayam.	—Do.—
6.	Jaya Mahila Samajam, Kottayam.	—Do.—
7.	Young Women Christian Association, Kottayam	—Do.—

<i>Sl No.</i>	<i>Name of the Organisation</i>	<i>Location of Working Women's Hostels</i>
8.	S.N.V. Samajam, Kottayam.	Kottayam District
9.	Rural Development Centre, Kurivalangad, Kottayam.	—Do.—
10.	Nair Service Society, Changanacherry.	Ernakulam District
11.	Muslim Women's Association, Ernakulam.	—Do.—
12.	Athura Seva Sangham, Kottayam	—Do.—
13.	Kerala Working Women's Welfare Society, Trivandrum.	—Do.—
14.	Vengoor Vanitha Samajam, Angamaley, Arunachalam.	—Do.—

[*Translation*]

Contract System in CPWD

4493. DR. BENGALI SINGH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether contract system is still existing in Central Public Works Department; and

(b) if, so the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) Majority of the construction works and some portion of the maintenance works are carried out by the CPWD through the contract system as all the works cannot be done departmentally.

[*English*]

Textile Export

4494. SHRI SHANTARAM POTDUKHE: Will the Minister of TEXTILES be pleased to state:

(a) whether Government have taken note of the fact that India's burgeoning textile exports to the U.S. market could be seriously affected by the pro-

tectionist legislation approved by the Senate to limit the growth of textile imports to one per cent per year;

(b) if so, the reaction of Government thereto and its impact on country's export of textiles and ready-made garments to the U.S.; and

(c) whether Government had mooted this matter at the Uruguay Round of the General Agreement on Tariffs and Trade (GATT) meeting held in Geneva in July last and would continue to do so till the final round of these talks is completed?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) and (b) The Bill passed by the U.S. Senate has not yet become Law. If and when the Bill becomes a Law, Government will explore all possible avenues to protect its interests.

(c) The Indian delegation at the Uruguay Round has opposed along with other exporting countries of globalisation of quotas which is part of the U.S. proposals and which is the main feature of the above US legislation.